Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 5619, 5620, 5621, 5622, 5623, 5624 & 5630 OF 2010

PRABHJOT SINGH V/s

.... Appellants

PIRTHI AND ORS.
MINDER PAL AND ORS.
NEESO DEVI AND ORS.
PIRTHI RAM AND ORS.
GEETA DEVI AND ORS.
SANTOSH AND ORS.
RAJ KUMAR AND ORS.

..... Respondents

Notice to:

7/8/7/6/10/7/7) RAJINDER SINGH S/O LATE SH. GULZARI LAL, R/O VILLAGE KANGAR, NEAR KANGAR GROUND, DISTT. UNA (HP)

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 12.08.2025 (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

SUPERINTENDENT CIVIL REVISION BRANCH

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